COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 151 OF 2016 & IA NO. 323 OF 2016

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

National Solar Energy Federation of India Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya K Singh

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam for R-2

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>28.08.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson